

NOTICE FOR DISCONTINUING TELEPHONE SERVICES

♦675. SHRI R. S. KHANDEKAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that a notice has been issued to the Telephone subscribers to the effect that no registered notice, written reminders or telephone reminders will be issued for discontinuing telephone services;

(b) if so, the reasons therefor; and

(c) whether Government have received any representation

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI) : (a) and (b) Yes. From September, 1965, subscribers who delay payment of telephone bills are not being served with written reminders or registered A/D notices. They are, however, reminded on telephone before discontinuing the service. This has been done to ensure speedier collection of revenue besides saving administrative costs.

(c) A few representations were received and suitable replies have been given to all such representations.

सीधे टेलीफोन व्यवस्था

*677. श्री जगन्नाथ प्रसाद : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली-जयपुर, दिल्ली-आगरा, दिल्ली-पटना, दिल्ली-कानपुर एवं दिल्ली-लखनऊ के बीच सीधे टेलीफोन व्यवस्था के फलस्वरूप टेलीफोन से होने वाली आय में काफी वृद्धि हुई है; और

(ख) यदि हां, तो सरकारी और गैर-सरकारी क्षेत्रों से होने वाली आय का क्या अनुपात है ?

t[Dr«CT TELEPHONE SYSTEM

1677. SHRI JAGANNATH PRASAD : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that direct telephone system between Delhi-Jaipur, Delhi-Agra, Delhi-Patna, Delhi-Kanpur and Delhi-Lucknow has increased the income considerably; and

(b) if so, what is the ratio of income from public and private sectors ?]

संचार विभाग में उपमंत्री (श्री बी. भगवती) : (क) जी हां ।

(ख) सूचना उपलब्ध नहीं है ।

[THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI) : (a) Yes.

(b) The information is not available,

PAK ARMED INFILTRATORS IN J. & K. STATE

♦682. SHRI JAIRAMDAS DAULATRAM : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the date on which news of armed infiltrators from Pakistan side of the cease-fire line having entered the State of Jammu and Kashmir was cabled to each of our Embassies; and

(b) the date on which each of our Embassies published this news through its Bulletin or other form of publicity to the people of the country in which it was located ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) News of massive infiltrations was sent on 7th August, 1965. However, news of Pakistani violations of cease-fire have been sent from time to time.

(b) The relevant information is being collected and will be placed on the Table of the House.

f[~] English translation.

tion has been taken thereon ?